

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.4562
TO BE ANSWERED ON 22.07.2019
BUDGETARY ALLOCATION OF TRIBALS

4562: SHRI Y.S. AVINASH REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is planning to make huge budgetary allocation to the tune of Rs. 6000 crore for the welfare of Tribals in the country;
- (b) if so, the details thereof;
- (c) whether the Government has identified any tribal areas in Andhra Pradesh for the welfare of tribal people in the State and if so, the details thereof; and
- (d) the quantum of funds being allocated for each State and particularly to Andhra Pradesh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Union Budget, 2019-20 is presented before the Parliament, details of which may be accessed at www.indiabudget.gov.in. During 2018-19, allocation of Rs. 31803.50 crore was made by various Central Ministries under ST Component and total budget of Ministry of Tribal Affairs was Rs. 6000.00 crore.

(c): Government has identified Vishakhapatnam District of Andhra Pradesh (with tribal population 14.4%) as 'Aspirational District' for taking care of developmental needs of the District including that of tribal people.

(d): Statement showing funds released to the States including Andhra Pradesh under the Schemes of Central Ministries / Departments for tribal welfare during 2017-18 and 2018-19, as reflected at <https://stcmis.gov.in>, is at **Annexure**.

Annexure

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 4562 for answer on 22.07.2019

Status of fund released to the States under various schemes of Central Ministries / Departments during 2017-18

S.no.	State	Sanctioned amount to state	Sanctioned amount to other agencies	Total
1	Andhra Pradesh	719.36	26.26	745.62
2	Arunachal Pradesh	693.12	21.29	714.41
3	Assam	1301.62	123.13	1424.75
4	Bihar	345.52	28.46	373.98
5	Chhattisgarh	1805.31	224.43	2029.74
6	Goa	22.29	7.14	29.43
7	Gujarat	1121.10	50.11	1171.21
8	Haryana	16.48	40.18	56.66
9	Himachal Pradesh	196.79	29.15	225.94
10	Jammu and Kashmir	679.49	28.67	708.16
11	Jharkhand	1500.11	63.98	1564.09
12	Karnataka	678.53	37.14	715.67
13	Kerala	138.60	46.03	184.63
14	Madhya Pradesh	4158.16	70.86	4229.02
15	Maharashtra	1286.38	606.74	1893.12
16	Manipur	404.46	29.04	433.5
17	Meghalaya	488.30	48.17	536.47
18	Mizoram	538.57	15.16	553.73
19	Nagaland	521.17	64.01	585.18
20	Odisha	2114.44	85.26	2199.7
21	Punjab	9.25	33.72	42.97
22	Rajasthan	2343.31	45.61	2388.92
23	Sikkim	146.83	15.81	162.64
24	Tamil Nadu	259.05	52.97	312.02
25	Telangana	629.32	219.85	849.17
26	Tripura	352.55	13.73	366.28
27	Uttar Pradesh	687.47	149.39	836.86
28	Uttarakhand	138.15	33.18	171.33
29	West Bengal	1341.52	89.39	1430.91
	Total	24637.25	2298.86	26936.11

Status of fund released to the States under various schemes of Central Ministries /
Departments during
2018-19

S.No.	State	Sanctioned Amount to State	Sanctioned Amount to other agencies in the State	Total
1	Andhra Pradesh	874.24	36.17	910.41
2	Arunachal Pradesh	658.88	32.68	691.56
3	Assam	1113.24	135.40	1248.64
4	Bihar	465.62	38.28	503.9
5	Chhattisgarh	1688.33	248.60	1936.93
6	Goa	24.38	3.13	27.51
7	Gujarat	1332.46	91.79	1424.25
8	Haryana	36.90	23.17	60.07
9	Himachal Pradesh	189.71	18.20	207.91
10	Jammu and Kashmir	581.42	82.66	664.08
11	Jharkhand	1473.10	75.15	1548.25
12	Karnataka	645.94	43.14	689.08
13	Kerala	175.17	46.47	221.64
14	Madhya Pradesh	3370.14	73.44	3443.58
15	Maharashtra	1626.04	818.15	2444.19
16	Manipur	369.28	48.79	418.07
17	Meghalaya	582.58	16.11	598.69
18	Mizoram	578.20	21.64	599.84
19	Nagaland	668.69	66.97	735.66
20	Odisha	2302.07	77.17	2379.24
21	Punjab	28.82	12.80	41.62
22	Rajasthan	2091.07	38.99	2130.06
23	Sikkim	107.32	26.80	134.12
24	Tamil Nadu	241.57	44.42	285.99
25	Telangana	593.84	150.95	744.79
26	Tripura	382.75	16.71	399.46
27	Uttar Pradesh	516.77	288.88	805.65
28	Uttarakhand	151.67	30.76	182.43
29	West Bengal	1446.42	68.22	1514.64
Total		24316.62	2675.64	26992.26